

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.620
IB-2095/ND/2019
IA/5479/2023

IN THE MATTER OF:
M/s. Paisalo Digital Ltd.

...PETITIONER

Vs.

M/s. Chahal Parivahan Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 07.05.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor
For the Liquidator

:
:Mr. Abhishek Anand, Mr. Karan
Kohli, Mr. Krishna Sharma
Advocates

ORDER

Due to paucity of time, matter is adjourned to **04.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)